GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:1105
ANSWERED ON:15.11.2010
SUBSTANDARD FOOD ITEMS FOR ARMY PERSONNEL
Banerjee Shri Ambica; Jagannath Dr. M.; Khaire Shri Chandrakant Bhaurao

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken cognizance of substandard food/ration items allegedly being supplied to the army personnel in violation of the procurement norms as reported recently;
- (b) if so, the details thereof;
- (c) whether the Government has conducted inquiry into the incident;
- (d) if so, the outcome thereof and the action taken against the officials found guilty;and
- (e) the measures taken/proposed to be taken to provide quality food items to the personnel?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e):A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 1105 FOR ANSWER ON 15.11.2010

Ration items are procured as per the laid down specifications and are subjected to periodic quality control checks by ISO: 9001: 2008 certified Composite Food Laboratories (CFL) of Army as per existing Government guidelines. No rations unfit for human consumption is issued to troops. In case of any instance of sub-standard food items being supplied coming to notice, administrative and disciplinary actions are taken as per rules. Improvement in quality of rations for troops is the prime concern of the Government and is an on-going process.